


Office of the District and Sessions Judge Mandi, Distt. Mandi, H.P.


NOTICE INVITING QUOTATIONS

It is hereby informed to the Suppliers and authorised sales and service provider of photocopier machines that this office is going to purchase three photocopier (one new and two under buy back policy by replacing two machies model xerox 5834 as they have outlived their life.) of having speed of 25 PPM, Duplex, ARDF, Single Tray capacity not less than five hundred, by pass tray capacity not less than one hundred, duty cycle above one lac copies. Therefore, firms are required to submit their separate quotations as per the rates mentioned for the said model on Gem alongwith Authorisation Certificate, rate list of consumables/AMC with discount in separate envelop for each machine on or before 26-02-2021 in a sealed envelop inscribed at the top "Quotation for a new machine" in the office of Civil Judge-cum- JMIC Thunag or quotation for buy back of xerox 5834 NO. (indicating the number of the machine to be bought back) so that the matter could be processed further. The undersigned reserves every right to select or reject any or all the quotations received without assigning any reason whatsoever.


District and Sessions Judge
Mandi, Distt. Mandi, H.P.

Endst. No. D&SJ/Photostat/MND/2021-~~1405~~ Dated Mandi the 22nd February, 2021.
Copy forwarded to:

- 1 The Asstt. Programmer to upload in the Distt. Court website for the information of Service Providers and to proceed the matter through Gem as per Rules 2009 in HPFR.
- 2 Notice boards of court Complexes at Mandi, Sundernagar, Sarkaghat, Jogindernagar , Karsog and Gohar H.P.


District and Sessions Judge
Mandi, Distt. Mandi, H.P.